

*Clauses 2, 3, the Schedule, clause 1  
the Enacting Formula and the  
Title were added to the Bill*

SHRI VIDYA CHARAN SHUKLA :  
I move

"That the Bill be passed."

MR. CHAIRMAN The question is :

"That the Bill be passed"

*The motion was adopted*

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MYSORE APPROPRIATION BILL\*, 1971.

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI VIDYA  
CHARAN SHUKLA) I beg to move for  
leave to introduce a Bill to authorise pay-  
ment and appropriation of certain further  
sums from and out of the Consolidated  
Fund of the State of Mysore for the services  
of the financial year 1970-71.

MR. CHAIRMAN . The question is

"That leave be granted to introduce a  
Bill to authorise payment and appropria-  
tion of certain further sums from and out  
of the Consolidated Fund of the State  
of Mysore for the services of the  
financial year 1970-71."

*The motion was adopted.*

SHRI VIDYA CHARAN SHUKLA :  
I introduce† the Bill.

I beg to move†† .

"That the Bill to authorise payment and  
appropriation of certain further sums  
from and out of the Consolidated Fund  
of the State of Mysore for the services  
of the financial year 1970-71, be taken  
into consideration."

MR. CHAIRMAN : The question is :

"That the Bill to authorise payment and  
appropriation of certain further sums  
from and out of the Consolidated Fund  
of the State of Mysore for the services  
of the financial year 1970-71, be taken  
into consideration "

*The motion was adopted.*

MR. CHAIRMAN . The question is

"That clauses 2, 3, the Schedule, clause  
1, the Enacting Formula and the Title  
stand part of the Bill."

*The motion was adopted.*

*Clauses 2, 3, the Schedule, clause 1,  
the Enacting Formula and the  
Title were added to the Bill.*

SHRI VIDYA CHARAN SHUKLA :  
I move :

"That the Bill be passed."

MR. CHAIRMAN The question is ;  
"That the Bill be passed."

*The motion was adopted.*

SHRI C. CHITTIBABU (Chingleput) :  
Sir, I request the hon Minister to reply to  
the question raised by my friend Shri  
Kalyanasundaram in connection with the  
Cauvery waters.

SHRI VIDYA CHARAN SHUKLA :  
I have replied to that.

SHRI C CHITTIBABU : What is the  
decision of the Government of India ?

SHRI VIDYA CHARAN SHUKLA :  
I have replied to that point.

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†Introduced with the recommendation of the President.

††Moved with the recommendation of the President.